

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 09.02.2024**

**COURT OF REGISTRAR**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 784 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Paschimanchal Vidyut Vitran Nigam Ltd. Vs. Trimurti Concast Pvt. Ltd.	Ajay Singh
<b>2.</b>	I.A. No. 823 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Sanjay Mehra, Liquidator of Monotona Tyres Ltd Vs. Devmata Commercials Pvt. Ltd.	Amir Arsiwala
<b>3.</b>	I.A. No. 825 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Sahara Export Vs. About U Fashions Pvt. Ltd.	Narender Sorout
<b>4.</b>	I.A. No. 826 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Moneywise Financial Services Pvt. Ltd. Vs. Nilesh Sharma, RP, Dream Procon Pvt. Ltd.	Abhishek Garg
<b>5.</b>	I.A. No. 898 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Harish Chander Arora Vs. The Principal Commissioner of Income Tax Ghaziabad & Anr.	Jasmeet Singh
<b>6.</b>	I.A. No. 899 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Rambaran Singh Apex Pvt. Ltd. Vs. Harji Engineering Works Pvt. Ltd.	Fanish Kumar Rai
<b>7.</b>	I.A. No. 900 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Manoj Kumar Singh Vs. Registrar NCLT	Arvind Kumar
<b>8.</b>	I.A. No. 902 of 2024 in Comp. App. (AT) No. ____ of 2024	B. Rama Raju Vs. Union of India, Ministry of Corporate Affairs & Ors.	Amit Karkahnis

<b>9.</b>	I.A. No. 904 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Harish Chander Arora Vs. National Company Law Tribunal, Principal Bench, New Delhi	Jasmeet Singh
<b>10.</b>	I.A. No. 905 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Rahul Gyanchandani & Ors. Vs. Parasvnath Landmark Developers Pvt. Ltd.	Rakesh Kumar
<b>11.</b>	I.A. No. 907 of 2024 in Comp. App. (AT) (Ins) No. ____ of 2024	Harish Chander Arora Vs. Sri Balaji Forgings Pvt Ltd. & Ors.	Jasmeet Singh
<b>12.</b>	I.A. No. 948 of 2024 in Comp. App. (AT) No. ____ of 2024	Bikash Swain Vs. Official Liquidator Ms. Sagarika Mishra & Ors.	B. P. Singh
<b>13.</b>	I.A. No. 976 of 2024 in I.A. No. ____ of 2024 in Comp. App. (AT) No. 153 of 2022	Goldstar Enclave Pvt. Ltd. Vs. Jasjit Pal & Anr.	Soumya Dutta

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**By order**  
**-sd/-**  
**Assistant Registrar**